

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2890

ANSWERED ON:12.12.2011

TRAFFIC JAMS ON NHS

Abdulrahman Shri ;Anuragi Shri Ghansyam ;Bishnoi Shri Kuldeep;Rajbhar Shri Ramashankar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has taken note of traffic jams in various parts of the country on the National Highways (NHs) due to the construction activities, absence of by-passes, bridges etc.;
- (b) if so, whether these traffic jams on NHs are causing frequent road accidents;
- (c) if so, the number of accidents reported during the last three years, NHs-wise particularly on NH-2 and 8 alongwith the action taken/proposed to be taken by the Government in this regard;
- (d) Whether there are unauthorized constructions on both sides of NH-2 on Delhi-Agra section; and
- (e) if so, the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) Yes, Madam.
- (b) No, Madam. Traffic jams on NHs lead to congestion and reduced speed of vehicles, therefore, generally do not cause accidents.
- (c) Does not arise.
- (d)&(e) There are some unauthorized constructions on both sides of Delhi-Agra section of NH 2. National Highways Authority of India takes suitable action from time to time for removal of unauthorized constructions in accordance with Control of National Highways (Land and Traffic) Act, 2002.